

Dr. Aditi Choudhary

D.H.L.S

Director (Academies)
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)
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No. DJA Trg. MS-06/JJB-1835/2024 /13106

01st June, 2024

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC.
2. The Ld. Principal District & Sessions Judge, South-West, Dwarka
3. The Ld. Principal District & Sessions Judge, West, THC.
4. The Ld. Principal District & Sessions Judge, East, KKD.
5. The Ld. Principal District & Sessions Judge, South, Saket.
6. The Ld. Principal District & Sessions Judge, Shahdara, KKD
7. The Ld. Principal District & Sessions Judge, North-West, Rohini
8. The Ld. Principal District & Sessions Judge, North, Rohini.
9. The Ld. Principal District & Sessions Judge, South-East, Saket.
10. The Ld. Principal District & Sessions Judge, North-East, KKD.

Sub.: Workshop on Implementation of Juvenile Justice (Care & Protection of Children) Act, 2015 & Building Synergy for Children's Courts, Principal Magistrate JJBs, Member Social Worker JJBs, Public Prosecutors of these Courts & Special Juvenile Police Unit (Half of Total Strength) on 20th July, 2024.

Respected Sir/Madam,

As per approval of the Hon'ble High Court of Delhi, the Delhi Judicial Academy is conducting a "Workshop on Implementation of Juvenile Justice (Care & Protection of Children) Act, 2015 & Building Synergy for Children's Courts, Principal Magistrate JJBs, Member Social Worker JJBs, Public Prosecutors of these Courts & Special Juvenile Police Unit (Half of Total Strength) on 20th July, 2024 from 10.00 am to 05.00 pm.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated to the participants in due course.

It is requested that the nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the aforesaid programme, he/she may move their application in advance through the concerned Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Principal District & Sessions Judge. In case the nominated officer is transferred/proceeded on long leave, the successor judge shall stand nominated for the programme automatically.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 20th July, 2024, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

Aditi Choudhary
(Aditi Choudhary)

Encl: As above.

No. DJA/Trg./MS-06/JJB/1835/2024

01st June, 2024

Copy for information to:

- The Chief Metropolitan Magistrate, Central District, Tis Hazari Courts, Delhi.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

37372 - 37381

TIS HAZARI COURT: DELHI
(Aditi Choudhary)

No. /JOTP/Gaz./2024

Dated, Delhi the 01 JUN 2024

Copy of letter no. DJA/Trg/MS-6/CMMs-ACMMs-MMs/1835/2024/13106 dated 01.06.24 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

- 1) The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A')
- 2) The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 3) The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
- 4) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 5) The LAYERS for uploading the same.
- 6) The Branch In-charge, Pool Car Section, Tis Hazri Courts, Delhi.

(Shefali Barnala Tandon)

Link Officer In-charge Judicial Branch, Central
For Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

**Nomination List for
Workshop on Implementation of Juvenile Justice (Care & Protection of Children)
Act, 2015 & Building Synergy
for Children's Courts, Principal Magistrate JJBs, Member Social Worker JJBs,
Public Prosecutors of these Courts & Special Juvenile Police Unit
(Half of Total Strength)**

on
20th July, 2024

Sl. No.	Name of Officer	Present Posting	No.	Civil/ Police District	Place of Posting
Children's Court					
1	Ms. Harleen Singh	ASJ (POCSO)	1	West	THC
2	Ms. Anu Aggarwal	ASJ (POCSO)	6	South-East	Saket
3	Ms. Colette Rashmi Kujur	ASJ (POCSO)	6	East	KKD
4	Mr. Nipun Awasthi	ASJ (POCSO)	6	Shahdara	KKD
5	Ms. Susheel Bala Dagar	ASJ (POCSO)	1	North-West	Rohini
6	Ms. Aditi Garg	ASJ (POCSO)	6	West	THC
7	Ms. Meenu Kaushik	ASJ (POCSO)	5	North	Rohini
8	Ms. Manika	ASJ (POCSO)	4	South	Saket
9	Mr. Muneesh Garg	ASJ (POCSO)	1	Central	THC
10	Mr. Shankar Narayanan	ASJ (POCSO)	1	North-East	KKD
Principal Magistrates, JJB					
11	Mr. Deepak Kumar-I	Principal Magistrate, JJB-VII		South-West	Sector-8, Dwarka
12	Mr. Mohit Sharma	Principal Magistrate, JJB-I		Central	Kingsway Camp
13	Mr. Vivek Beniwal	Principal Magistrate, JJB-II		Central	Ferozshah Kotla
14	Ms. Akriti Mahendru	Principal Magistrate, JJB-VI		East	Family Court Complex, Vishwas Nagar